

**CENTRAL ADMINISTRATIVE TRIBUNAL
Principal Bench, New Delhi**

**OA No.3397/2018
MA No.3827/2018**

New Delhi, this the 11th day of September, 2018

Hon'ble Ms. Praveen Mahajan, Member (A)

1. Vishvajeet Kumar Gupta
40 years
Section Officer, Group 'B'
S/o Late Shri Sharada Prasad Gupta
R/o Flat No.3, B-80 Shalimar Garden Extn.-II
Sahibabad, Ghaziabad – 201 005
Mob-9015235420.
2. Mukesh Kumar
37 years
Section Officer, Group 'B'
S/o Shri Ganesh Rai
R/o 13/472, Lodi Colony
New Delhi.
3. Vipul Alok
36 years
Section Officer, Group 'B'
S/o Shri Baleshwar Das
R/o B-16, 2nd Floor, Lohiya Road
Delhi – 110 033.
4. Arvind Kumar Soni
34 years
Section Officer, Group 'B'
S/o Shri Sant Ram Soni
R/o Flat No.H-401, Raj Retreat Apartment
Defence Colony, Ghaziabad -201 005.
5. Bimlesh Kumar Jha
38 years
Section officer, Group 'B'
S/o Late Shri Pramod Kumar Jha
R/o Quarter No.711, J-Block
Kalibari
New Delhi.

6. Pravesh Kumar
36 years, Group 'B'
Section Officer
S/o Shri B.R.Yadav
R/o Plot No.61, B-Block, Flat No.S-3
Shalimar Garden, Ext.2
Sahibabad
Ghaziabad – 201 005.
7. Ram Bhagat Kushwaha
38 years, Group 'B'
Section Officer
S/o Shri Ram Sajeevan Kushwaha
R/o B-10, Gidwani Road, Adarsh Nagar
Delhi – 110 033.
8. Hari Mohan Jha
37 years, Group 'B'
Assistant/SO
S/o Shri Shailendra Mohan Jha
R/o A-171, Moti Bagh 1
New Delhi – 110 021.
9. Naveen Kumar Rajan
40 years, Group 'B'
Section Officer
S/o Shri Jagdish Prasad Singh
R/o 3rd Floor, C-16, Ganesh Nagar
New Delhi -110 092.
10. Vikram Kumar Yadav
37 years, Group 'B'
Section Officer
S/o Late Daroga Rai
R/o 6/43, G-3, Sector-6
Vaishali, Ghaziabad -201 010.
11. Shambhu Nath Gupta
37 years, Group 'B'
Section Officer
S/o Shri Maheshwar Prasad Gupta
R/o 4C-4038, Pragya Kunj, Vasundhara
Sector-4C, Distt. Ghaziabad
Uttar Pradesh, PIN 201 012.

12. Ashok Kumar Verma
 38 years, Group 'B'
 Section Officer
 S/o Late Shri Sita Ram Verma
 R/o Plot No.61, B-Block, Flat No.F-3
 Shalimar Garden, Extn.2
 Sahibabad, Ghaziabad -201 005.

13. Ranjeet Kumar
 41 years, Group 'B'
 Section Officer
 S/o Shri Raghu Nath Sah
 Mukherjee Nagar
 New Delhi – 110 009.

14. Sanjiv Kumar Yadav
 42 years, Group 'B'
 Section Officer
 S/o Shri Mahadev Yadav
 1193, Type-4, Near KV No.3
 NH 4, NIT, Faridabad – 121 001
 Haryana.

15. Shiv Ram Meena
 37 years, Group 'B'
 Section Officer
 S/o Shri Mangat Ram Meena
 176, Type-3 quarters
 Old JNU Campus, New Delhi – 110 067. ... Applicants

(By Advocate:Shri Susheel Sharma)

VERSUS

Union of India through
 The Secretary
 Ministry of Personnel, Public Grievances and
 Pensions (DOP&T), 2nd Floor, Lok Nayak Bhawan
 New Delhi – 110 003. ... Respondent

(By Advocate:Shri P.K.Singh for Shri Rajeev Kumar)

O R D E R (Oral)

Heard the learned counsel for the applicants for some time.

2. At the outset, Shri Susheel Sharma, learned counsel for the applicants states that he will be satisfied if representations of the applicants seeking relaxation in Rule 10 of CCS (Revised Pay) Rules, 2008 for release of one increment on 1st July 2009, are decided by the respondents by way of appropriate orders, in a time bound manner. Referring to one such application at Annexure A/7, he submitted that this representation alongwith others of similarly aggrieved applicants, is representative of the grievance of the applicants in OA.
3. In view of the limited prayer made by the learned counsel for the applicants, the respondents are directed to pass a reasoned and speaking order on the representations of the applicants within three months from the date of receipt of a certified copy of this order. The OA is, accordingly, disposed of, at the admission stage itself.

MA No.3827/2018 stands disposed, in view of the aforementioned directions.

**(Praveen Mahajan)
Member (A)**

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